

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

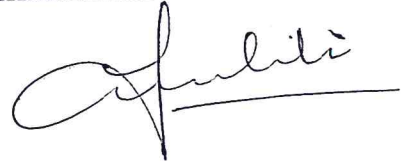
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/181/2017
NAME OF THE PETITIONER : LEARNING SCHOLARS EDUCATION PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AMBILI.B

Company Prosecutor
Sec, Kerala



ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present
and he is directed to file report. Put up on 15.01.2018 at 10.30 A.M.

— 54 —
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk